

prepared by the State Governments/Union Territories broadly cover the areas of :

- (i) Child Health
- (ii) Maternal Health
- (iii) Nutrition
- (iv) Education
- (v) Drinking Water
- (vi) Environmental sanitation
- (vii) Girl Child and Adolescent Girl
- (viii) Urban Child, Tribal Child
- (ix) Child Labour
- (x) Childhood Disabilities
- (xi) Children in especially difficult circumstances

Phones on Trains

3251. SHRI SATYA DEO SINGH :
 SHRI MANORANJAN BHAKTA :
 SHRI BRIJ BHUSHAN SHARAN SINGH :
 SHRI PANKAJ CHOWDHARY :
 SHRI RAMPAL SINGH :

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government propose to introduce phones on super fast trains;
- (b) if so, the details thereof; and
- (c) what is the present stage of the proposal?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) A pilot project is being undertaken to evaluate possibility of providing phones on trains through satellite communication.

(b) and (c). A Memorandum of Understanding has been signed by the Ministry of Communications with INMARSAT for conducting the pilot project for providing telephone communication services on fast trains. This pilot project will be conducted jointly by the Indian Railways, Videsh Sanchar Nigam Limited (VSNL) and the International Maritime Satellite Organisation (INMARSAT). Trials will be conducted with special Satellite terminals to evaluate their suitability for communication from moving trains. The trials are proposed to be started as soon as the terminals are made available by INMARSAT, which are expected by June' 95.

[English]

Joint Action Committee

3252. DR. SUDHIR RAY :
 SHRI MUHI RAM SAIKIA :
 DR. LAXMINARAYAN PANDEYA :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the details of the demands and grievances of Kendriya Vidyalaya Sangathan employees as represented by their Joint Action Committee;

(b) whether the Government has recently received a memorandum from some Members of Parliament in this regard;

(c) if so, the details thereof;

(d) whether Government have constituted any inquiry committee in this regard;

(e) if so, the details thereof; and

(f) the steps taken or proposed to be taken by the Government for the redressal of grievances of Kendriya Vidyalayas teachers and employees?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : (a) to (f). Kendriya Vidyalaya Sangathan has informed that certain employees of KVS under the name of Joint Action Committee of KVS Association of Employees, an unrecognised body, had submitted a memorandum of 14th Jan., 1994 alongwith a list of demands. Commissioner, KVS had already held discussions on these demands with the recognised employees associations. A statement indicating the demands of the employees and the action taken by the KVS is annexed. The above mentioned demands were also received through certain Members of Parliament.

Kendriya Vidyalaya Sangathan has adopted the Joint Consultative Machinery system for redressal of grievances. The Sangathan has also established Grievance Cells in the Headquarters and Regional Offices.

STATEMENT

Demands of Kendriya Vidyalaya Sangathan Employees and Action Taken thereon

S. No.	Demand	Action taken
1	2	3
1.	Review of recruitment of PRTs, TGTs etc. and their postings.	Panels notified and displayed in Regional Offices and headquarters.
2.	Declaration of select panels regarding direct recruitment before issuing posting orders;	